

STATEMENT OF GOVERNOR OF RAJASTHAN
REGARDING CHANDIGARH

698. DR. BHAI MAHAVIR :

SHRI MAN SINGH VARMA :

SHRI LAL K. ADVANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Governor of Rajasthan recently made observations to the effect that the price paid for Chandigarh was "much too high for Punjab"; and

(b) if so, the reaction of the Government of India in this regard ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA) :

(a) Yes, Sir.

(b) Although the decisions regarding Chandigarh and Fazilka areas were taken and announced at the same time, they were not based on the consideration that Fazilka area was the price for Chandigarh or *Vice versa*. Government, therefore, do not share the view expressed by the Governor.

BAN ON ENTRY OF HIPPIES INTO THE
COUNTRY

699. SHRI MAN SINGH VERMA :
Will the Minister of HOME AFFAIRS be pleased to state whether the Government of India have received any request from the Delhi Administration or any State Government for banning the entry of hippies into the country ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA) :
No, Sir.

IAS OFFICERS OF MYSORE

700. SHRI K. S. MALLE GOWDA :
Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the total authorised strength of IAS Officers for Mysore State is 69 out of which the direct recruitment posts are 14; and

(b) whether it is also a fact that there is no adequate representation for the Backward Classes and Scheduled Castes in the IAS Cadre; and

(c) whether there is any proposal for increase of the quota of State Promotees to these Services ?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI VIDYA CHARAN SHUKLA) :

(a) Yes, Sir.

(b) There is no reservation in the I.A.S. for Backwards Classes. The reservation in favour of Scheduled Caste and Scheduled Tribe candidates in the I.A.S. is made @ 12 1/2% and 5% respectively of the vacancies to be filled through the Combined Competitive Examination; reservation is made on an all India basis and not State-wise. During the past few years they are being recruited upto the number of vacancies reserved for them. Out of them a proportionate number is being allotted to Mysore.

(c) A recommendation of the A.R.C. to increase the promotion quota to Class I Services including All India Services is under examination.

पश्चिमी बंगाल के लिए निवारक नजरबन्दी
कानून हेतु पश्चिमी बंगाल सरकार
का तर्क

701. श्री जगदीश प्रसाद माथुर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पश्चिमी बंगाल सरकार ने केन्द्रीय सरकार से सिफारिश की है कि वहां कानून तथा व्यवस्था की वर्तमान स्थिति से निपटाने के लिये निवारक नजरबन्दी कानून लागू किया जाये; और

(ख) यदि हां तो इस सम्बन्ध में केन्द्रीय-सरकार ने क्या निर्णय किया है ?

†[WEST BENGAL GOVERNMENT'S PLEA FOR
PREVENTIVE DETENTION LEGISLATION FOR
WEST BENGAL

701. SHRI JAGDISH PRASAD
MATHUR : Will the Minister of HOME
AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of West Bengal have recommended to the Central Government

†[] English translation.